

(b) if so, what action Central Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) and (b) Yes, Sir. All works required for the safety of the Farakka Barrage Complex have been undertaken by the Project Authorities. The protective measures in other reaches are to be undertaken by the West Bengal Government. However, with a view to help the State Government, the Central Government took up the question of sharing with the State Government the cost of anti-erosion works by the other beneficiaries, like the Roads and the Railways in the areas where such installations exist. The State Government has been requested to furnish a recast scheme showing the minimum cost of such works and their cost-benefit ratio and the same is still awaited from the State Government.

Request of West Bengal Government for drawing up Master Plan on rivers of North Bengal

1421. SHRI PRASENJIT
BARMAN:
SHRI SUDHAKAR
PANDEY:

Will the Minister of IRRIGATION be pleased to refer to the answer to the Unstarred Question 270 given in the Rajya Sabha on the 19th August, 1981 and state:

(a) whether the West Bengal Government have ever requested the Central Government to obtain permission from the Government of Bhutan for making detailed survey and investigation works on the Teesta, Torsa, Jaldhaka and Raidak rivers in Bhutan for drawing up Master Plans on these rivers; and

(b) if so, what action Central Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) and (b) West Bengal Government have planned to undertake the investigations for the Tista Dam in consultation with the State Government of Sikkim. No proposals for any specific projects in Bhutan on the other rivers have so far been received from the State Government for consideration of the Government of India for being taken up with the Royal Government of Bhutan at the appropriate time.

Teesta Barrage Project

1422. SHRI PRASENJIT
BARMAN:
SHRI SUDHAKAR
PANDEY:

Will the Minister of IRRIGATION be pleased to state:

(a) the details of the funds which have been provided so far by the Central Government for the Teesta Barrage Project; and

(b) the details of the expenditure incurred by the Project authorities out of this fund so far?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) Central Government has not provided any fund for Teesta Barrage Project.

(b) Does not arise.

Conditions of Deputation to the Central Water Engineering Service

1423. SHRI ARVIND GANESH
KULKARNI:
SHRI SHRIDHAR WASU-
DEO DHABE:

Will the Minister of IRRIGATION be pleased to state:

(a) whether it is a fact that the Central Water Engineering Service is the only service where officers from various State Governments are deputed for a fixed